

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD**

(MP)CP 2 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2021**

Name of the Company:

Peoples General Hospital Pvt Ltd

Ashok Kumar Khosla & Finance Industries Ltd

Section:

90(7) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.

2.

ORDER

Learned Counsel for Petitioner as well as Learned Counsel for Respondents present.

Matter stands adjourned for further consideration on 15.06.2021 at 2.30 pm.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 9th day of June 2021